

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL
CHENNAI BENCH**

6th Floor, Ezhilagam Annexe Building,
Chepauk, Chennai – 600 005.

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Dated: 24th April, 2025

NOTICE

It is informed that during the period of Annual Summer Vacation from 01.05.2025 to 01.06.2025 for the **National Company Law Appellate Tribunal, Chennai Bench, Chennai**, the Registry shall function on all working days during this period.

The E-Filing of cases shall be operational and urgent matters will be taken up for hearing, as per the decision of the ‘Competent Authority’, upon e-mail, being sent to the Joint Registrar & Deputy Registrar, NCLAT, Chennai Bench, at e-mail: jtregistrar.chennai@nclat.gov.in , dyregistrar-chennai@nclat.gov.in

During the period of Vacation from **01.05.2025 to 01.06.2025**, the sitting of this ‘Tribunal’, will be on **every Wednesday (i.e. 07.05.2025, 14.05.2025, 21.05.2025, 28.05.2025)** to take up only the urgent matters, for which the Board will be notified.

By the order of Hon’ble Chairperson

Sd/-

(Sunit Chandra)
Registrar

Copy to:

1. Sr. PS to Hon’ble Chairperson, NCLAT.
2. PS/PA to all Hon’ble Members of NCLAT.
3. PA to Registrar, NCLAT.
4. Notice Board.
5. Website of NCLAT.